

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **25.07.2025** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|---------------------------|--------------------------------------|
| 1. | Comp App (AT) (CH) (Ins) No. 334/2025 For Exemption IA No. 1016 & 1017/2025 | Atria Brindavan Power Pvt Ltd Vs Piramal Capital & Housing Finance Ltd & Anr. | Mr. Rahul Balaji | Ms. Arva Merchant For Caveator |
| 2. | Comp App (AT) (CH) (Ins) No. 335/2025 For Additional Docs IA No. 1018/2025 | IRP Infra Tech Pvt Ltd Vs Devi Engineering and Constructions Pvt Ltd | Mr. Y Suryanarayana | Ms. Vindhya Vasini S For Caveator |
| 3. | Comp App (AT) (CH) (Ins) No. 901815/2025 Delay in refiling IA No. 998/2025 For Condone Delay IA No. 999/2025 | Regional Provident Fund Commissioner-II EPFO Vs Jasin Jose Liquidator of Atlas Gold Township (India) Pvt Ltd | Ms. Revathi Manivannan | |

Defective Cases

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|------------------------|-------------------------|
| 4. | Comp App (AT) (CH) (Ins) No. 329/2025 For Condone Delay IA No. 1000/2025 For Stay IA No. 1001/2025 (With defects) | Shobha Devi Jagarapu Promoter-Shareholder of Greesha Laboratories Pvt Ltd & 2 Ors. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 6 Ors. | Ms. Manjushree Mitra | |
| 5. | Comp App (AT) (CH) (Ins) No. 330/2025 For Condone Delay IA No. 1002/2025 For Stay IA No. 1003/2025 (With defects) | Shobha Devi Jagarapu Promoter-Shareholder of Greesha Laboratories Pvt Ltd & 2 Ors. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 6 Ors. | Ms. Manjushree Mitra | |

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|----|--|---|----------------------------------|--|
| 6. | Comp App (AT) (CH) (Ins) No. 331/2025 For Condone Delay IA No. 1004/2025 For Stay IA No. 1005/2025 (With defects) | Basavaraju Murali Krishna, Suspended Director of Greesha Laboratories Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors. | Mr. Muddana Prashanth Kumar | |
| 7. | Comp App (AT) (CH) (Ins) No. 332/2025 For Stay IA No. 1006/2025 For Condone Delay IA No. 1007/2025 (With defects) | Basavaraju Murali Krishna, Suspended Director of Greesha Laboratories Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors. | Mr. Muddana Prashanth Kumar | |
| 8. | Comp App (AT) (CH) (Ins) No. 143/2025 Delay in re-filing IA No. 1015/2025 (With defects) | Guntupalli Gangadhar Vs Lanco Amarkantak Power Ltd & 2 Ors. | Mr. Gangadhar Party in person | |
| 9. | Comp App (AT) (CH) (Ins) No. 900862/2024 (With defects) | Maharashtra Industrial Development Corporation Vs V. Venkatachalam, RP of Sai Wardha Power Generation Limited | Ms. Iraa Dube Patil | |

For Orders/Clarification

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|--------------------------------|------------------------------|
| 10. | IA No. 908/2025 (To implead) in Comp App (AT) (CH) No. 22/2024 | P Venugopal, Shareholder of Sri Sai Pardha Real Estates Pvt Ltd Vs The Registrar of Companies | Mr.AG Sathyanarayana | Mr. Avinash Krishnan Ravi |
| 11. | IA No. 909/2025 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 278/2025 For Exemption IA No. 784/2025 | Vijaya Kannan & 2 Ors Vs TruPro Insolvency Services LLP & 7 Ors WITH | Mr. Kishore Balasubramanian | |
| 12. | IA No. 910/2025 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 279/2025 For Exemption IA No. 785/2025 | Senthilkumar J& 2 Ors Vs TruPro Insolvency Services LLP & 13 Ors | Mr. Kishore Balasubramanian | |

For Directions

(Requests for adjournments will not be entertained for the matters listed under this caption)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|------------------------|---|
| 13. | Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023 To Adv. Hg. IA No. 1036/2024 | Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Limited Vs UCO Bank & Anr | Mr. Pawan Jhabakh | Mr. T Ravichandran R1 Mr. Ramakrishnan Sadasivan- R2/RP |
| 14. | Comp App (AT) (CH) (Ins) No. 303/2024 For Stay IA No. 804/2024 For Exemption IA No. 805 & 806/2024 | Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors. WITH | Mr. HK Chaturvedi | Mr. CS Chauhan R1 |
| 15. | Comp App (AT) (CH) (Ins) No. 304/2024 For Stay IA No. 808/2024 For Exemption IA No. 807 & 809/2024 | Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors WITH | Mr. HK Chaturvedi | Mr. CS Chauhan R1 |
| 16. | Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 & 722/2024 For Exemption IA No. 959 & 960/2023 | Kamma Srinivasa Rao, Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Limited Vs IDBI Bank Ltd & Anr. WITH | Mr. HK Chaturvedi | Shivakumar and Suresh- R1 |
| 17. | Comp App (AT) (CH) (Ins) No. 95/2025 For Stay IA No. 266/2025 For Exemption IA No. 267 & 268/2025 | Kamma Srinivasa Rao Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy- Thanjavur Expressways Ltd Vs Raghu Babu Gunturu, RP, Trichy Thanjavur Expressways Ltd & Anr | Mr. HK Chaturvedi | Mrs. Sandhya Tadla, PCS- R1 |

For Direction

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|--------------------------|-------------------------|
| 18. | IA No. 949/2025 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 11/2025 For Stay IA No.950& 1009/2025 | K. Parthiban Rasu Suspended Director of Star Trace Pvt Ltd Vs R Venkatakrishana, RP | Mr. Sudarshana Sundar | Mr. Ashwin Shabhag |

For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|------------------------|--|
| 19. | Comp App (AT) (CH) (Ins) No. 06/2024 For Stay IA No. 17/2024 | P Ramakrishna Rao Vs Indian Overseas Bank & Anr. | Mr. Vikram P Jain | Mr.S Sathiyarayanan -R1 |
| 20. | Comp App (AT) (CH) (Ins) No. 72/2024 | Employees' Provident Fund Organization, Royapettah Vs CA S Prabhu, Liquidator of Abra Motors Pvt Ltd WITH | Mr. MS Viswanathan | Ms. M Pavithra |
| 21. | Comp App (AT) (CH) (Ins) No. 181/2024 For Stay IA No. 492/2024 For Exemption IA No. 493/2024 | Employees' Provident Fund Organization, Royapettah Vs CA S Prabhu, Liquidator of Abra Motors Pvt Ltd | Mr. MS Viswanathan | Ms. M Pavithra |
| 22. | Comp App (AT) (CH) (Ins) No. 461/2024 For Stay IA No. 1259/2024 | Anurag Kumar Sinha Erstwhile RP of the Corporate Debtor Vs PPS Enviro Power Pvt Ltd Rep by its Liquidator, K. Vatsa Kumar & 3 Ors. | Mr. Vikram P Jain | Mr. B Dhanaraj- R1 Mr. Machar Rao- R4 |
| 23. | Comp App (AT) (CH) (Ins) No. 355/2024 To dispense with IA No. 972/2024 | Bank of India Vs BS Ltd. Rep by its Liquidator Yadavalli Sai Karunakar | Mr.S Sathyanarayanan | Mr. Anil Kumar |

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|------------------------|----------------------------|
| 24. | TA (AT) No. 260/2021 (Comp App (AT) No. 107/2019 For Stay IA No. 1490/2019 For Exemption IA No. 1491 & 1492/2019) | United Spirits Limited & Anr. Vs Shri Neel Rajesh Shah & Anr | Dr. Gopal Das Bhavan | Ms. Khushbu V Prabhu R1 |

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| 25. | TA (AT) No. 120/2021 (Comp App (AT) No. 350/2019) | S.R. Mohan & Anr. Vs Duvalla Deekshitulu & 10 Ors. | Mr. Kiran BS | Mr. Ankur Mittal- R7 Mr. Nishanth Patil R11 |
| 26. | TA (AT) No. 73/2021 (Comp App (AT) No. 146/2020) | Ammana Bio Pharma Ltd & 7 Ors. Vs BR Jayaram & 2 Ors. | Mr. SP Chokalingam | Mr.Y Suryanarayana R1 Mr. Subesh K. Sahoo R2 |
| 27. | TA (AT) No. 182/2021 (Comp App (AT) No. 211/2020 For Exemption IA No. 2672/2020 For Stay IA No. 2673/2020) For Direction IA No. 209, 210, 211 & 212/2023 | N. Gunasekar Vs Global Finsol Pvt. Ltd & 14 Ors. | Mr. SS Rajesh | Mr. A Karthik- R1- R4, R10 R12 Mr. T Natrajan- R6 Mr. Vikramaditya Singh- R8 |
| 28. | Comp App (AT) (CH) No. 21/2021 For Urgent Hearing IA No. 263/2023 | Ravi Kizhedath & Anr. Vs Hearts Malabar Clinical Solutions Pvt Ltd & 4 Ors. | Mr. Bijoy P Pulipra | Dr. KS Ravichandran R1- R3 Mr. Sankar P Panicker R4, R5 |
| 29. | Comp App (AT) (CH) (Ins) No. 141/2021 | BS Limited (In Liquidation) Vs Rajesh Agarwal & 12 Ors | Mr. M Anil Kumar | Mr. V Arunkumar-R1 R2 Mr. B Dhanaraj- R5 Mr. S Chidambaram R13 |
| 30. | Comp App (AT) (CH) (Ins) No. 169/2021 | Metal India & 11 Ors Vs V Mahesh – Liquidator of Nagarjuna Oil Corporation Ltd & Anr | Mr. Kairav Trivedi, CA | Mr. S. Satish- R1 Mr. P Raj Kumar Jhabakh-R2 |
| 31. | Comp App (AT) (CH) (Ins) No. 329/2021 For Stay IA No. 680/2021 | George Vinci Thomas, Erstwhile Managing Director, India Tech Ltd. & 2 Ors. Vs Sasitharan Ramaswamy, Liquidator of India Techs Ltd. | Dr. KS Ravichandran, PCS Ms. Manjula Devi | Mr.R Imayavaramban |
| 32. | Comp App (AT) (CH) No. 08/2022 | Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 3 Ors. | Mr. Manuel Anand | M/s Gupta & Ravi – R1- R3 |
| 33. | Comp App (AT) (CH) (Ins) No. 14/2022 For Injunction IA No. 30/2022 | V Nagarajan Vs ICICI Bank Ltd WITH | Mr. R Subramanian | Shivakumar & Suresh |
| 34. | Comp App (AT) (CH) (Ins) No. 152/2023 For Stay IA No. 502/2023 | V Nagarajan Vs ICICI Bank Ltd. | Mr. R Subramanian | Shivakumar & Suresh |
| 35. | Comp App (AT) (CH) (Ins) No. 191/2022 | S Viswanathan Vs Canara Bank WITH | Mr. S Viswanathan Party in person | Mr. ML Ganesh |

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| 36. | Comp App (AT) (CH) (Ins) No. 231/2022 For Stay IA No. 496/2022 | S Viswanathan Vs Canara Bank | Mr. S Viswanathan Party in person | Mr. ML Ganesh |
| 37. | Comp App (AT) (CH) (Ins) No. 373/2022 For Stay IA No. 876/2022 | Geotrix Building Envelope Pvt. Ltd. Vs C Sanjeevi, RP of Land Mark Housing Projects, Chennai Pvt. Ltd. & Anr. WITH | Mr. Praveen Ravichandran | Ms. Jayanthi K Shah |
| 38. | Comp App (AT) (CH) (Ins) No.272/2022 For Stay IA No. 583/2022 | Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C, RP, Landmark Housing Projects Chennai Pvt. Ltd. & Anr. WITH | Mr. Pawan Jhabakh | Ms Jayanthi K Shah R1 |
| 39. | Comp App (AT) (CH) (Ins) No. 295/2022 To Adv. Hg. IA No. 207/2024 | Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C, RP, Landmark Housing Projects Chennai Pvt. Ltd. & Anr | Mr. Pawan Jhabakh | Ms Jayanthi K Shah R1 Mr. S Ramesh- R2 |
| 40. | Comp App (AT) (CH) (Ins) No. 243/2023 | State Bank of India Vs N Sai Gayathri WITH | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |
| 41. | Comp App (AT) (CH) (Ins) No. 245/2023 | State Bank of India Vs PV Bhaskara Rao WITH | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |
| 42. | Comp App (AT) (CH) (Ins) No. 247/2023 | State Bank of India Vs P Raja Rao WITH | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |
| 43. | Comp App (AT) (CH) (Ins) No. 249/2023 | State Bank of India Vs G Srinivasa Rao WITH | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |
| 44. | Comp App (AT) (CH) (Ins) No. 250/2023 | State Bank of India Vs PV Mohan Rao WITH | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |
| 45. | Comp App (AT) (CH) (Ins) No. 253/2023 | State Bank of India Vs N. Amulya Krishna | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |
| 46. | Comp App (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024 | Rajeev Vidyadharan alias Rajeev Anchal & 3 Ors. Vs PJ Mathews & 27 Ors | Dr. KS Ravichandran, PCS | Mr. Bijoy P Pulipra R1- R8 Mr. Ajakumar R10- R12 Mr. EK Kumaresan R16 R17 |

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

By order of Hon’ble Member (Judicial)

Chennai Bench

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